

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**I.A. 380 of 2014 in**  
**D.F.R. No. 2355 of 2014**

**Dated : 16<sup>th</sup> October, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s Adani Power Ltd.**

**...Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ....Respondent(s)**

Counsel for the Appellant (s) :

Mr. Amit Kapur  
Ms. Poonam Verma  
Mr. Gaurav Dudeja  
Mr. Pranav Vyas  
Mr. Vikram  
Mr. Shantenu Singh  
Mr. Malav Deliwela

Counsel for the Respondent(s):

Mr. Dhananjay Baijal  
Mr. Nikhil Nayyar for R.1  
Mr. M.G. Ramachandran  
Ms. Anushree Bardhan  
Mr. Poorva Saigal for R-7,8

**ORDER**

Reply has been filed by the Respondent in IA No.380 of 2014 after serving copy on the other side.

Post the matter on **18.10.2014**. Rejoinder, if any, be filed on or before 18.10.2014 after serving copy on the other side.

**(Rakesh Nath)**  
**Technical Member**  
pr/js

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**